

Dhuvaran Thermal Plant

1448. Shri P. R. Patel: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government of Gujarat have made representation to permit them to double the capacity of Dhuvaran Thermal Plant;

(b) if so, what are the reactions of Government; and

(c) what the power requirement of Gujarat will be in 1965?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes.

(b) The proposal will be examined by the Central Water and Power Commission on receipt of the detailed project report.

(c) 415.3 MW according to the load survey recently completed by the Central Water and Power Commission.

Reservation of Posts for Scheduled Castes and Scheduled Tribes

1449. Shri H. C. Soy: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that, in view of the reservation, in respect of appointment and promotion, for the members of Scheduled Castes and Scheduled Tribes, there is still a big gap to fill up even in case of class IV, III and II posts; and

(b) if so, whether the Railway Ministry consider it desirable to set up an advisory committee for each Railway to help and advise in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The progress in recruitment of Scheduled Castes and Scheduled Tribes has been quite satisfactory during the last few years; the shortages continue only in a few categories mostly technical. There is a

gap to be filled up in promotion vacancies where the decision to reserve posts was taken only recently. The reservation quota here can be completely filled only when the recruits from these communities gain enough experience to make them suitable for promotion.

(b) No.

Rules for Promotion of Railway Employees

1450. Shri Yajnik: Will the Minister of Railways be pleased to state:

(a) the directive rules prescribed by the Railway Board for the promotion of various grades of Railway employees to higher posts according to the seniority of service;

(b) the special circumstances under which exception can be made with a view to make direct appointments to higher grades; and

(c) any special rules for the direct appointments of members of Scheduled Castes and Scheduled Tribes to higher posts above their seniors in service?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Promotions of non-gazetted railway employees to higher grade posts are made either on selection or non-selection basis. Selection posts are filled by a positive act of selection made with the help of Selection Boards from amongst the eligible staff. Non-selection posts are filled by promotion of the seniormost suitable railway employees, suitability being determined on the basis of record of service and/or departmental tests, if necessary.

(b) Direct recruitment to higher grades is resorted to for having better qualified men at a younger age in order to maintain a reasonable standard of efficiency in the non-gazetted services and subsequently to man gazetted posts by their promotion in the normal course. A quota is set